

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 101
TO BE ANSWERED ON 29.01.2026**

PRADHAN MANTRI VIKSIT BHARAT ROZGAR YOJANA

101. # DR. BHIM SINGH:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether State-specific targets, allocations and implementation strategies have been determined for the State of Bihar to increase employment capacity in manufacturing and other sectors, to connect local youth with skill-based employment and to strengthen social security (EPF/ESI, etc.) for workers out of the total outlay of 99,446 crore rupees under the Pradhan Mantra Viksit Bharat Rozgar Yojana (PMVBRY) during the registration period from 01.08.2025 to 31.07.2027; and**
- (b) the amount that has been approved/spent for Bihar under this scheme, so far?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector. The scheme was launched on 15th August 2025. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore.

The scheme is demand-driven, and therefore, there are no pre-determined state-specific targets or fixed financial allocations for any State/UT. The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years, including in the State of Bihar.

Contd..2/-

Under Part A of the scheme, the first-time employees of both existing and new establishments shall be eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive will be payable in two instalments during the first year of employment. The first instalment, up to ₹7,500, shall be disbursed after completion of six months of continuous employment. Eligibility for the second instalment shall arise after completion of twelve months of employment and successful completion of the prescribed Financial Literacy Programme. This second instalment shall be credited to an appropriate savings instrument / saving account for a specified period.

Part B incentivizes employers by providing up to ₹3,000 per month for each additional employment sustained for at least 6 months.
